

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420

IA/475/ND/2024, IA/2596/ND/2022,
IA/345/ND/2019, IA/2749/ND/2023,
CA/429/ND/2020 IN IB/82/ND/2018

IN THE MATTER OF:

Tricolite Electrical Industries Ltd.	...	Applicant
Versus		
HBN Homes Colonisers Pvt. Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 06.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Umang Tyagi, Adv. Nikita Anand, Adv. Riya Pahuja
For the RP	:	Adv. Mohit Nandwani, Adv. Abhishek

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.05.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)